WTM/SM/EFD1/DRA4/13476A/2021–22

SECURITIES AND EXCHANGE BOARD OF INDIA

CORAM: S. K. MOHANTY, WHOLE TIME MEMBER

ORDER

CORRIGENDUM TO THE ORDER DATED SEPTEMBER 23, 2021 BEARING REFERENCE NUMBER WTM/SM/EFD1/DRA4/13476/2021–22 IN THE MATTER OF SECUNDERABAD HEALTHCARE LIMITED

1. Securities and Exchange Board of India has passed an Order dated September 23, 2021 bearing reference number WTM/SM/EFD1/DRA4/13476/2021–22.
2. In the said Order, at paragraph no. 12 including Table no.-2, the due date of "March 14, 2012", shall be read as "March 14, 2011". The above said Order dated September 23, 2021 shall always be read with this corrigendum.
3. A copy of this Order shall be served upon the entities mentioned at paragraph no. 17 of the above said Order.

Sd/-

DATE: October 1, 2021 **S. K. MOHANTY**

PLACE: Mumbai **WHOLE TIME MEMBER**

SECURITIES AND EXCHANGE BOARD OF INDIA